

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/84(CHE)/2023

NAME OF THE PETITIONER : M/s. Balajee Structural (India) Pvt Ltd

NAME OF THE RESPONDENT(S) : M/s. Tamilnadu Generation & Distribution
Corporation Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel for the Petitioner is present. Ld. Counsel Mr. S.T. Raja for the Respondent.

Rejoinder has been filed on 03.05.2024 and the Respondent has not received the rejoinder.

Applicant is directed to serve the copy of the rejoinder on the Respondent.

Respondent sought to make detailed reply. Allowed.

Reply be filed within 2 weeks.

List the Petition for hearing on **01.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk